

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 217
(IB)-67/ND/2024
IA-1488/2024

IN THE MATTER OF:

IDBI Bank Limited ... **Applicant**
(Through Jai Kishan Teotia)
Versus

Anu Appiah ... **Respondent**

Under Section: 95(1) of IBC, 2016

Order delivered on 22.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-1488/2024: There is no appearance on behalf of the PG, despite service of notice. In the wake, the proceedings qua him are set ex-parte.

List on 01.05.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)